

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 3804
TO BE ANSWERED ON AUGUST 09, 2017.

QUALITY OF WORKS IN GOVERNMENT QUARTERS

NO. 3804 SHRI KAUSHAL KISHORE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether poor quality material is used in the civil and electrical works carried out by CPWD through contractors in the Government colonies particularly in the type-I/Type-II quarters whereas the tender is awarded for quality material ;
- (b) if so, the details thereof, colony-wise;
- (c) whether the department has conducted any probe and survey to monitor the work of the contractors in this regard;
- (d) if so, the details thereof; and
- (e) the details of action taken against the guilty contractors?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND
URBAN AFFAIRS
(RAO INDERJIT SINGH)

- (a): No, Madam.
- (b): Does not arise.
- (c) to (e): Inspection of works of contractors is carried out regularly to ensure quality. In case of any shortcoming, requisite action is taken under the relevant clauses of the agreement.
